

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-534
IB-321/ND/2020
IA-1908/2020

IN THE MATTER OF:

Jayna Traders Pvt Ltd
V/s
Calzini Fashions Ltd

....Applicant

....Respondent

SECTION

U/s 9 of IBC

Order delivered on 21.01.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Rishabh Jain, Advocate
For the Respondent :

ORDER

Due to paucity of time, list the matter on **26.02.2021**.


Anil Kumar
(For Court Officer, C-V)